RAJYA SABHA

Officers and Soldiers Killed during Kargil War

†2758. SHRI GOPALSINH G. SOLANfKI : SARDAR BALWINDER SINGH BHUNDAR : SHRI RAJ MOHINDER SINGH :

Will the Minister of DEFENCE be pleased to state:

(a) the total number of officers and soldiers who laid down their lives during the Kargil war:

(b)the details thereof. State-\\ise. and

(c) the schemes made for their families by Government?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (c) The details of officers and soldiers who laid down their lives during the Kargil conflict are as follo\\s :

	Officers Junior Commissioned Officers (JCOs)		Other Total Ranks	
Army Personnel killed Air Force Personnel killed	26 3	23	473 2	522 5
Total	29	23	475	527

Statewise details are attached in statement. (See below).

A comprehensive welfare package has been prolided to the next of kin of the Armed Forces Personnel killed in the Kargil conflict. This includes e.\gratia lumpsum compensation of Rs. 10 lakhs; liberalised special family pension on the basis of last pay drawn b> the deceased solider: and death gratuity and family gratuity as per specified rates, as applicable. Apart from the above, the following assistance has been provided from the National Defence Fund; Rs. 5 lakhs for dwelling unit; Rs. 1 lakh per child for Education upto two children per family; Rs. 1.20 lakhs for needy parents who were dependent on the deceased soldiers. An additional ex-gratia amount of Rs. 30.000 has also been provided from the Army Central Fund. The Ministry of Petroleum and Natural Gas has separately earmarked LPG dealerships/ distributiorships for allocation to the next of kin of the Armed Forces Personnel killed.

[†]Original notice of the question was received in Hindi.

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STATEMENT

SI. Name of States	Officers	JCOs	ORs	Officers	ORs		
No.		(Army)			(Air Force)		
1 2	3	4	5	6	7		
1. AP	1	_	4	_	1		
2. Arunachal Pradesh	_	_	2	_	—		
3. Assam	1	—	2	_	_		
4. Bihar	1	1	15	_	_		
5. Delhi	4	—	—	_	_		
6. Gujarat	_	—	8	_	_		
7. Haryana	_	2	56	_	_		
8. HP	2	1	38	—	—		
9. J&K	1	5	63	_	_		
10. Karnataka	_	_	4	_	_		
11. Kerala	3		6	_	_		
12. Maharashtra		1	6	_	_		
13. Manipur	—	_	5	_	_		
14. Meghalaya	1	_	_	_	—		
15. Mizoram	_	_	1	_	—		
16. MP	1	_	3	—	—		
17. Nagaland	1	—	1	_	—		

Statewise Details of Battle Casualities of Kargil Conflict

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1 2	3	4	5	6	7
18. Nepal	—		21	_	'
19. Orissa	—	—	6	_	1
20. Punjab	1	5	39	۸	—
21. Rajasthan	1	5	47	1	—
22. Tamil Nadu	1	—	3	1	—
23. UP	6	2	138	1	—
24. West Bengal	1	1	5	_	—
Total	26	23	473	3	2

Appointment of National Security Advisor

2759. SARDAR BALWINDER SINGH BHUNDAR: Will the Minister of DEFENCE be pleased to state :

(a) whether Government are considering to appoint a full time National Security Advisor as suggested by Kargil Review Committee :

(b)if so, what time frame has been fixed ; and

(c) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (c) The Government has in view of the importance and sensiti\'it>' of the subject relating to the Report of the Kargil Review Committee and after careful consideration of its recommendations and other rele\'ant aspects decided that the national security system in its entirety be thoroughly reviewed by a Group of Ministers headed by the Home Minister with Raksha Mantri. External Affairs Minister and Finance Minister as its members.

Attack on Indian Positions/Security Headquarters

2760. SHRI C. M. IBRAHIM ; Will the Minister of DEFENCE be pleased to state ;

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